

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 410**

**IA/6126/ND/2023, IA/5486/ND/2023 IN IB/284/(PB)/2021**

**IN THE MATTER OF:**

Vivek Khanna & Ors. .	...	Applicant
Versus		
Spaze Towers Pvt . Ltd	...	Respondent

**Under Section 7 of the Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 19.07.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Mr. Naman Joshi, Mr. Guneet Sidhu, Mr. Radharaman Rajoriya, Ad.
For the Respondent	: Mr. Sumesh Dhawan, Mr. Shaurya Shyam, Ad.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Learned Counsel for the applicant and learned Counsel for the respondent are present physically. List this matter on 25.07.2024 for arguments.

Sd/-

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

Sd/-

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**